

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6560
ANSWERED ON:09.05.2005
POULTRY SECTOR
Saradgi Shri Iqbal Ahmed

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has urged the States to formally consider the poultry sector as agriculture to enable it to get all the benefits enjoyed by the farm sector;
- (b) if so, whether this include concessions on sales tax, octroi, land, labour and electricity;
- (c) if so, whether the poultry is not presently defined in either agriculture or industry;
- (d) if so, the details thereof;
- (e) whether the States have been asked to formulate a breeding policy for indigenous poultry; and
- (f) if so, the reaction of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a) & (b): Yes, Sir. The State Government have been requested to consider poultry sector as agriculture so that sales tax, octroi, land and labour laws, electricity and institutional funding etc. are same as accrued under agriculture.

(c) & (d): Poultry is a state subject and its status has not been clearly defined in many states as to whether it qualifies under agriculture or industry.

(e) & (f): Over the last two years, there is a focus on breeding of indigenous poultry in all Central Poultry Development Organizations working under this Department and also Indian Council of Agricultural Research (ICAR). Thereby, new varieties of improved indigenous breeds have been evolved. The states have been asked to take up such breeding policy for indigenous poultry in their State Breeding Farms.